No. X-1603/2022

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY (for insertion in the Maharashtra Government Gazette, Part IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate the following Honourable Judges to hear urgent Judicial matters during the ensuing Summer Vacation 2022 commencing from Monday, the 9th May 2022 to Sunday, the 5th June, 2022 (both days inclusive with prefix holidays i.e. Sunday the 8th May 2022) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

(A) **BOMBAY**

For 1st PART

From 08.05.2022 to 14.05.2022

1) Division Bench (Original Side/Appellate Side) (Civil/Criminal) **the Hon'ble Shri Justice A.K. MENON** and **the Hon'ble Justice Shri N.R. BORKAR**

From 08.05.2022 to 14.05.2022

2) Single Bench (Appellate Side) (Criminal) **the Hon'ble Shri Justice N.J. JAMADAR**

From 08.05.2022 to 14.05.2022

3) Single Bench (Original Side/Appellate Side) (Civil) **the Hon'ble Shri Justice MILIND N. JADHAV**

--2/-

AND

For 2nd PART

From 15.05.2022 to 21.05.2022

4) Division Bench (Original Side/Appellate Side) (Civil/Criminal) **the Hon'ble Shri Justice NITIN W. SAMBRE** and **the Hon'ble Shri Justice ANIL L. PANSARE**

From 15.05.2022 to 21.05.2022

5) Single Bench (Original Side/Appellate Side) (Civil/Criminal) **the Hon’ble Shri Justice MILIND N. JADHAV**

AND

For 3rd PART

From 22.05.2022 to 28.05.2022

6) Division Bench (Original Side/Appellate Side) (Civil/Criminal) **the Hon'ble Shri Justice P.D. NAIK** and **the Hon'ble Shri Justice ABHAY AHUJA**

From 22.05.2022 to 28.05.2022

7) Single Bench (Original Side/Appellate Side) (All Civil WP) **the Hon’ble Shri Justice SANDEEP K. SHINDE**

From 22.05.2022 to 28.05.2022

8) Single Bench (Appellate Side) (All Criminal) **the Hon’ble SMT. Justice BHARATI H. DANGRE**

From 22.05.2022 to 28.05.2022

9) Single Bench (Appellate Side) (All Civil except WP) **the Hon’ble Shri Justice MILIND N. JADHAV**

From 22.05.2022 to 28.05.2022

10) Single Bench (Original Side) (All Civil except WP) **the Hon’ble Shri Justice MADHAV J. JAMDAR**

AND

For 4th PART

From 29.05.2022 to 05.06.2022

11) Division Bench (Original Side/Appellate Side)(Civil/Criminal) **the Hon'ble Shri Justice MILIND N. JADHAV** and **the Hon'ble Shri Justice ABHAY AHUJA**

From 29.05.2022 to 05.06.2022

12) Single Bench (Appellate Side) (Civil/Criminal) **the Hon’ble Shri Justice MILIND N. JADHAV**

From 29.05.2022 to 05.06.2022

13) Single Bench (Original Side) (Civil) **the Hon’ble Shri Justice ABHAY AHUJA**

(B) NAGPUR

For 1st PART

From 08.05.2022 to 14.05.2022

1) The Hon'ble Shri Justice AMIT B. BORKAR

AND

For 2nd PART

From 15.05.2022 to 21.05.2022

2) The Hon'ble Shri Justice ANIL S. KILOR

AND

For 3rd PART

From 22.05.2022 to 28.05.2022

3) The Hon'ble Shri Justice ROHIT B. DEO

AND

For 4TH PART

From 29.05.2022 to 05.06.2022

4) The Hon'ble Shri Justice AVINASH G. GHAROTE

(C) AURANGABAD

For 1st PART & 2nd PART

From 08.05.2022 to 21.05.2022

1) The Hon'ble Shri Justice S.G. MEHARE

AND

For 3rd PART

From 22.05.2022 to 28.05.2022

2) The Hon'ble Shri Justice S.G. DIGE

AND

For 4TH PART

From 29.05.2022 to 05.06.2022

3) The Hon'ble Shri Justice SANDIPKUMAR C. MORE

(D) GOA

For 1st PART & 2nd PART

From 09.05.2022 to 21.05.2022 (THROUGH V.C.)

1) The Hon'ble Shri Justice G.A. SANAP

AND

For 3rd PART

From 22.05.2022 to 28.05.2022

2) The Hon'ble Shri Justice S.K. SHINDE (THROUGH V.C.)

AND

For 4TH PART

From 29.05.2022 to 05.06.2022

3) The Hon'ble Shri Justice R.N. LADDHA

Note : A Single Judge may take up Division Bench matters, if any, during the Summer Vacation at Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

By Order

Sd/-	**Sd/-**
(S.B. BHANSALI)	**(D.S. DESHMUKH)**
Registrar/Prothonotary &	**Registrar (Judl.-II)**
Senior Master, High Court (O.S.),	**High Court (A.S.),**
Bombay.	**Bombay.**

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 2nd May 2022